

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 102 of 2011 &
IA No. 174 of 2011**

Dated: 25th January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

Haryana Vidyut Prasaran Nigam Limited ... Appellant (s)

Versus

**Haryana Electricity Regulatory
Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Neeraj Kumar Jain, Sr. Adv.
Mr. Pratam Kant

Counsel for the Respondent (s) : Ms. Shikha Ohri for R-1.
Mr. Sunil Sharma for R-2 and R-3

ORDER

Heard in part Mr. Neeraj Kumar Jain, learned Sr. Counsel for the appellant.

Post the matter for further hearing on **14th February, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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